

Thiru.V.S. Sethuraman,
Chairman of the Notary Interview
Board - I /
Additional Advocate General,
High Court of Madras.



LAW OFFICERS' BLOCK
HIGH COURT,
CHENNAI - 600 104.

Letter No. 118, dated 12.04.2018

To

The Principal District Judge,
District & Sessions Court,
Vellore District. (w.e)



Sir,

Sub: Appointment of Notary - Interview schedule for
Vellore District - To be conducted on 24.04.2018
A.N and 25.04.2018 - Communication - Regarding.

- Ref: (1) Government Letter No.10056/Admn/2017-1,
Law Department, dated 03.05.2017.
(2) G.O.(Ms).No.668, Law Department, dated
01.11.2017.
(3) G.O.(Ms).No.108, Law Department, dated
23.03.2018.
(4) Government Letter No.20958/Admn/2017-10,
Law Department, dated 11.04.2018.

8
13/4/18

I am to invite your attention to the reference first cited wherein all the Principal District Judges and the Principal Judge, City Civil Court, Chennai i.e. the Competent Authorities under the Notaries Rules, 1956 were requested through the Registrar General, High Court of Madras to receive and forward the memorials from the eligible Advocates for appointment as Notary. In response to the Government Letter, several applications / memorials received from the Advocates for appointment as Notaries are forwarded to the Government by the Principal District Judges / Principal Judge, i.e the Competent Authorities under rule 4(2) of the Notaries Rules, 1956. Rule 7-A of the Notaries Rules, 1956 deals with the constitution of interview boards. As per sub rule (2) of rule 7-A of the said Rules, one or more Interview Boards shall be constituted by the appropriate Government from amongst its officers dealing with legal matters and the Chairperson of every Interview Board shall be an officer not below the rank of Joint Secretary or Law Officer of that Government for the purpose of conducting interviews and submitting recommendations to the Government. Accordingly, in the Government Order second cited, the Government have constituted an Interview Board to conduct interview and submit its recommendations to the Government. In the Government Order third cited, Thiru.V.S. Sethuraman, Additional Advocate General, High Court of Madras was appointed as Chairperson of the Interview Board.

2. I am also to state that sub-rule (1) of rule 7-A of the said Rules provides that if the appropriate Government allows that the applicant may be asked to appear before the Interview Board, the competent authority shall inform the applicant to appear before the Interview Board, on the date, time and place fixed, to judge the competency of the applicant for being appointed as a notary. In the Government letter fourth cited, list of memorialists in Vellore District to be interviewed by the Interview Board has been furnished. Hence I am directed to request you to communicate the instructions and schedule of Interview to all the memorialists in Vellore District mentioned in the Annexure to this letter whose memorials have been recommended by you and to inform them to attend the interview to be conducted by the Interview Board constituted by the Government in the following venue.

VENUE:

Tamil Nadu Dr. Ambedkar Law University,
5, Dr. DGS Dinakaran Salai, "Poompozhi",
Raja Annamalaipuram, Chennai – 28.

Yours faithfully,

V. S. Sathyanarayanan

Additional Advocate General.

Enclosure:

Annexure (List of Memorialists)

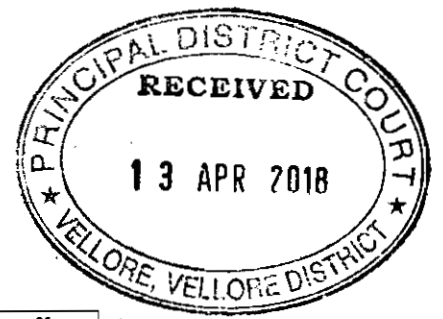
Copy to:

- (1) The Registrar General
High Court of Madras, Chennai – 104.
- (2) Deputy Secretary to Government,
Law (Admn) Department, Secretariat, Chennai – 09.
- (3) The Registrar,
Tamil Nadu Dr. Ambedkar Law University,
5, Dr. DGS Dinakaran Salai, "Poompozhi", Raja Annamalaipuram,
Chennai – 28.

B. Tulica Sankar
Deputy Secretary to Government
Law Department
Secretariat, Chennai-600 009

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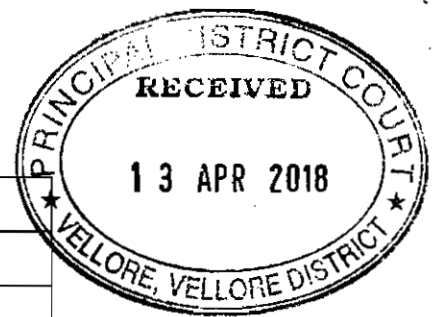
Annexure



Vellore District

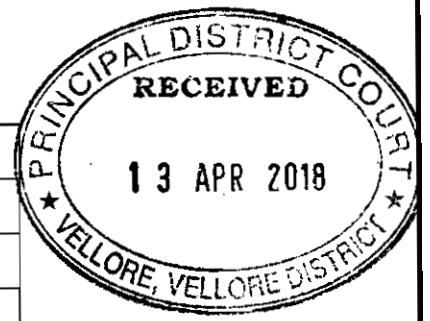
Sl.No. (1)	Name of the Memorialists (Tvl) (2)	Bar Council of Tamil Nadu Enrolment No. (MS) (3)
1	R. Shanmugam	166/1989
2	E.S. Janakiraman	2115/1999
3	B. Ashok Kumar	18/2009
4	N. Maruthi Jaikumar	1166/2003
5	V. Thukkaram	1184/2004
6	C. Kannan	1564/2003
7	V. Babu	1503/2003
8	P. Sarala	600/2003
9	E. Murugan	265/2005
10	G. Sivasankari	3269/2009
11	C.M. Aravindan	1126/2000
12	R. Sri Ranga Vetrivel	1255/2006
13	K.K. Kavitha	450/2000
14	M. Balaji	2609/2005
15	R. Krishnakumar	259/1990
16	S. Baskaran	469/1996
17	R. Rajendiran	134/2009
18	E.V. Ramanodhan	633/1999
19	M. Kalairajan	1281/1997
20	S.P. Karthic	2878/2009
21	D. Tamil Selvi	157/2007
22	V. Punniyakodi	375/1999
23	L. Meenakshi	1400/2002
24	G. Selvakumar	494/2003
25	J. Rajendiran	1963/2004
26	A. Karthikeyan	151/1996
27	D.R.M. Rajabather	938/2002

28	R. Santhibooshan	443/2003
29	P. Angayarkanni	619/1997
30	R. Govarthanan	3223/2007
31	M. Raju	1133/2004
32	A. Vincent Arokiaraj	1542/2006
33	G. Srinivasan	222/2004
34	R. Jayaprakash	42/2007
35	D. Ravi	698/1993
36	V.K. Jayapal	481/1977
37	S. Kirubakaran	1605/2006
38	V. Revathi	181/2009
39	K.S. Sharmila Devi	199/2009
40	C. Stalin	1017/1997
41	D. Karthikeyan	1085/2005
42	E. Jayabaskar	2154/2008
43	S. Uma Sankar	2535/2005
44	J. Venkatesan	1067/2008
45	L. Mohan	2402/2005
46	C. Saravanan	1166/2006
47	E. Raghuraman	1702/2006
48	C. Padmaja	14/1995
49	V. Gunaseelan	282/1996
50	K. Rajendiran	1142/1992
51	P. Subramanian	1707/2002
52	P.K. Sridhar	1165/2000
53	P.K. Sridevi	12/2004
54	N. Sunobor	938/2003
55	S. Vetrivelan	1197/2000
56	D. Ulaganathan	689/1989
57	V.J. Nirmala	153/1999
58	K. Manjula	749/1995
59	R. Karthik	925/2008



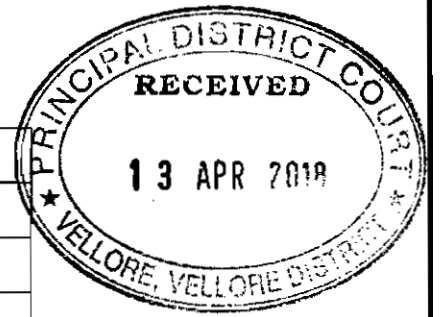
60	A.G. Venkatesan	904/2001
61	K. Balaraman	3153/2009
62	G. Sivakumar	150/2007
63	M.S. Narasimman	1388/2006
64	G. Ravi	124/1997
65	K.A. Gajendran	1019/2008
66	N. Raja	41/2009
67	D.A. Sugumar	737/1991
68	N. Sankar	797/2006
69	S. Sundaresan	951/1991
70	A. Devaraj	1690/2002
71	A.K. Saravanan	2430/2005
72	R. Suresh	146/1999
73	S. Rajaram	941/1984
74	E. Sivajothi	1720/2000
75	M. Shalini	1126/2008
76	V.N. Vijay	114/2005
77	R.A. Muruganandam	100/2003
78	J. Kanchana	2330/1999
79	V. Jayapreetha	2179/2005
80	K. Selvakumar	1349/2010
81	A. Arivarasan	130/2009
82	B. Sekaran	299/1985
83	P.K. Sivaji Rao	1458/2006
84	T. Rajasekar	388/1986
85	V. Gopinath	818/2003
86	S. Mohanraj	1940/2005
87	P.G. Balaji	2036/2000
88	K. Ashokan	788/2006
89	C. Krishnamoorthi	2726/2007
90	T. Mohan	2666/2007
91	D. Mathews Deva Pandian	1172/2008

92	R. Nepolean	1199/2003
93	S. Vijayakumar	1174/2008
94	K. Sridhar	2173/1999
95	V. Kuppan	800/2009
96	K. Loganathan	2750/2006
97	V. Murugesan	103/2004
98	C. Suresh Babu	1820/2007
99	N. Kumar	1725/2005
100	K. Thiyagu	361/2007
101	M. Senthil Kumar	1874/2006
102	L. Kannadasan	45/1996
103	G. Subramanian	949/1997
104	R. Jegan	934/2009
105	S. Devaraji	1081/2003
106	E. Ramesh	1074/2002
107	K.C. Jagadeeswaran	13/1991
108	M. Karthikeyan	1457/1992
109	C. Kangathara	1129/2007
110	G.M. Ashok Kumaran	742/2003
111	S. Lakshmipriya	55/2000
112	T. Namachivayam	112/1989
113	G.R. Manimudi	234/2001
114	M. Kamaraj	1488/2005
115	K. Kathirvel	1142/2006
116	K. Gokulnathan	1092/2005
117	R. Ramesh	52/2008
118	B. Rajanbabu	2255/2003
119	S. Arun	1894/2010
120	I. Thangam	1827/2005
121	N. Selvakumar	1483/2009
122	K. Ranjith Kumar	1392/2008
123	V.M. Ramesh	2146/2006



124	G. Govindaraj	2110/2006
125	V. Gunasegaran	849/1998
126	N. Saravanan	921/2009
127	S. Ashok Kumar	691/1992
128	M. Thiruvengatam	1819/2003
129	S. Saravanan	921/2008
130	A.D. Sivagurunathan	819/2003
131	S. Senthilvelan	911/2001
132	J. Murugan	515/1993
133	T.L. Gandhi	356/2000
134	R. Thirupathi	2486/2006
135	T. Babu	1542/1997
136	K. Rajesh Prabhu	877/2008
137	J. Samraj	1783/2007
138	K. Prithiviraj	435/2003
139	L. Deepan	781/2004
140	R. Subramani	2008/2001
141	M. Munusamy	426/2003
142	C. Sunderraj	370/1986
143	R. Sivakumar	889/2002
144	K. Jothiram	2494/2006
145	M. Yesunathan	1563/2001
146	A.V. Vijayakumar	339/2007
147	A. Annaselvi	2185/2006
148	M. Manogaran	1185/2005
149	M. Saravanan	422/2003
150	T. Saravanan	1082/2005
151	D. Thangaraj	827/1999
152	P. Anandhi	719/2003
153	N. Tamilselvan	870/2007
154	Y. Raja	1330/1999
155	Samypalani	423/1996

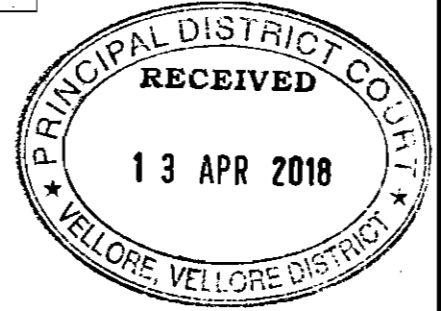
156	M.K. Sukanya	292/1989
157	P. Boopathi	681/2000
158	M. Siva	2279/2003
159	S. Nagaraji	1493/2005
160	G. Satheesh Babu	94/2008
161	D. Mani	81/1998
162	V. Gopinathan	1495/2004
163	C. Pandian	546/1986
164	B. Elango	1727/2001
165	A. Sakthi	1151/2005
166	N. Naresh Babu	1188/1997
167	M. Karthikeyan	829/1997
168	S. Jayakumar	1245/1997
169	P.S. Umavathy	720/2005
170	V. Anbazhagan	76/1999
171	K.N. Saravanan	1080(d)/2001
172	M.A. Sneha	1905/2006
173	B. Aravindan	1266/2009
174	R. Saranya	78/2001
175	K. Prema Bharathi	162(a)/1991
176	S. Vahitha	624/2004
177	K. Muthusamy	1366/1995
178	B.S. Sureshkumar	1291/2001
179	P. Srikanth	179/1997
180	V. Saravanan	165/1999
181	K. Kothandapani	42/1986
182	A.G. Selvaraaj	888/1993
183	V. Selvapandiyan	377/1996
184	R. Nithiyanantham	406/1987
185	M. Sankaran	228/1993
186	R. Yogalakshmi	1222/2008
187	K. Latha	1493/1995



188	R. Muhamed Ali	224/2001
189	I. Babu	643/1991
190	A. Ravichandran	517/1999
191	A. Prakash	2299/2003
192	G. Annamalai	1020/1993
193	B. Sekar	6/1993
194	G. Rangarajan	91/1973
195	K. Elangovan	178/2000
196	K.S. Suresh	130/1986
197	N. Lakshmi Narasimhan	909/2001
198	G. Krishnamurthi	178/1999
199	V. Mohan	336/1995
200	S. Hari	807/1980
201	G. Sridharan	1199/2004
202	P. Tamilarasi	2505/2005
203	T.V. Sathiyamoorthi	934/1990
204	S. Sumathi	1639/2008
205	W.R. Anbu	241/1994
206	K.P. Jayanthi	1162/2009
207	S.P. Sampath Kumar	968/1990
208	D. Devasundaram	229/2008
209	D. Dhinakaran	264/2006
210	N.P. Nethaji	1169/2002
211	N.M. Inbanathan	162/2006
212	Geetha Sargunaraj	1677/2009
213	K. Ravikumar	325/1991
214	K. Senthil Nathan	55/1997
215	S. Girirajan	154/2006
216	N.J. Baskaran	998/2005
217	N. Jeeva	746/2006
218	L. Lavanya	270/2009
219	M. Kumaran	901/2008

220	Patnam. Dhanalakshmi	1544/2006
221	D. Prabhu	1168/2007
222	D. Vedhachalam	2215/2009
223	E. Murali	2215/2009
224	G.P. Sivakumar	2651/2006
225	D. Narasimman	269/2007
226	S. Dhanasekaran	3100/2007
227	A.M. Kannan	1193/2009
228	J. Feroz Kamal Ibrahim	2563/2006
229	B. Venkatesan	1431/2002
230	D. Mohanarangam	1938/2007
231	M. Baskaran	2766/2006
232	A. Sekar	160/2006
233	M. Veera Raghavan	946/1990
234	N. Thiruvengadam	337/1980
235	S. Ravi	502/1990
236	H.T. Newbegin	160/2009
237	S. Prabakaran	1193/1993
238	E. Suresh	409/2006
239	J. Raja	1133/2005
240	D.K. Nepolean	833/2005
241	A. Janakiraman	1150/2004
242	N. Ramamoorthy	1339/2007
243	J.A. Pandian	2478/2009
244	M. Yesu	116/2006
245	S.K. Nandakumar	717/2006
246	M. Balasubramanian	601/1999
247	N. Kumaraguru	2770/2006
248	N. Sivakumar	628/2002
249	S. Kumar	616/2001
250	M. Ramasamy	60/1968
251	N. Chandramouli	852/2007

252	R. Chandrakesan	479/1990
253	S. Kaveri	1680/2008
254	K. Babu	432/1998



Schedule of Interview

1)	Sl.Nos.1 – 54 above	24.04.2018 Afternoon
2)	Sl.Nos.55- 154 above	25.04.2018 Forenoon
3)	Sl.Nos.155-254 above	25.04.2018 Afternoon

Instructions:

- (i) All the Memorialists shall attend the interview on the date and time fixed as above alongwith the call letter issued by the Principal District Judge, Vellore District. Those who fail to attend the interview for any reason will not be given another chance.
- (ii) The Memorialists shall be present at the venue (Tamil Nadu Dr. Ambedkar Law University, Chennai – 600 028) before 9.30 A.M. (for Forenoon Interview) and 1.30 P.M. (for Afternoon Interview) without fail.
- (iii) The Memorialists are not allowed to carry Cell Phones, Bluetooth devices and other electronic devices inside the interview hall.
- (iv) The Memorialists shall bring the original ID card issued by the Bar Council of Tamil Nadu carrying their photo and enrolment number.

- (v) The Interview Board reserves themselves the right to postpone the interview to another date on account of any extraneous causes.

VENUE:

Tamil Nadu Dr. Ambedkar Law University,
5, Dr. DGS Dinakaran Salai, "Poompozhi",
Raja Annamalaipuram, Chennai - 28.

V.S. Sethuraman

Thiru.V.S.Sethuraman,
Additional Advocate General.

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B. Julia Chanthi
Deputy Secretary to Government
Law Department
Secretariat, Chennai-600 009